

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-834/2017

New Delhi, this the 10th day of March, 2017.

**Hon'ble Mr. Shekhar Agarwal, Member (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Gautam Chand, age 53 years, Asst. Engineer,
Group-B,
S/o Sh. Hari Singh,
R/o WZ-74, Mukh Ram Park Extension,
Tilak Nagar, New Delhi. ... Applicant
(applicant in person)

Versus

South Delhi Municipal Corporation,
Through its Commissioner,
Dr. S.P. Mukherjee,
9th Floor, Civic Centre,
JL Nehru Marg,
New Delhi-110002. Respondents

ORDER (ORAL)

Hon'ble Mr. Shekhar Agarwal, Member (A)

Applicant submits that the inquiry proceedings pertaining to an incident of the year 2000 commenced with issue of charge sheet to him on 31.07.2008. Since then inquiry has not been completed and since last several months, there is no inquiry officer also in position. He submits that he would be satisfied if the respondent was directed to appoint an inquiry officer and complete the inquiry expeditiously.

2. In view of the limited prayer made by the applicant, this OA is disposed of at the admission stage itself without going into the merits of the case and without issuing notice to the respondent with a direction to complete the inquiry

proceedings as early as possible, preferably within four months from the date of receipt of certified copy of this order. No costs.

(Raj Vir Sharma)
Member (J)

(Shekhar Agarwal)
Member (A)

/ns/